

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 08  
**(IB)-1504(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank

.... Petitioner/Applicant

v.

Patna Highway Projects Ltd.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)**

**Order delivered on 06.04.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Ms. Pooja Mahajan, Mrs. Mahima Singh,  
Mr. Gaurav Arora, and Ms. Srishti Kapoor, Advs.

For the Respondent

**ORDER**

**IA-1538/2021**

It's an application filed by RP seeking approval of Resolution plan which was approved by the CoC with 97.95% voting share. Ms. Mahajan appearing for the RP undertakes to send a copy to the Ex-Directors.

List on 11.05.2021.

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**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

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**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**